

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 398 of 2013 in
DFR No. 2391 of 2013

Dated : 12th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Satyajit Ganguly
Mr. Lalit Tandon

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. R.K. Mehta
Ms. Ishita C. Dasgupta for R.2

ORDER

I.A. No. 398 of 2013
(Appl. for condonation of delay)

Mr. R.K. Mehta, the learned counsel for the Respondent seeks some time to get instructions in the matter.

Post the matter on 07.01.2014.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson